LOK SABHA UNSTARRED QUESTION NO.4902

FOR ANSWER ON 26/03/2018

REHABILITATION BY RINL

4902. SHRI M. MURALI MOHAN:

Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that all the displaced persons/rehabilitation persons (R card holders) of Rashtriya Ispat Nigam Ltd (Visakhapatnam Steel Plant) whose lands were acquired by the VSP Management have not been provided employment so far;
- (b) if so, the details thereof including the total number of persons who are still waiting for employment/rehabilitation;
- (c) whether the Government is considering to give compensation to each displaced person in lieu of employment and if so, the details thereof; and
- (d) whether the Government is considering to provide jobs to the children to displaced persons who have crossed the age of 45 years and above and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)to(c): Land for Visakhapatnam Steel Plant (VSP) was acquired by Government of Andhra Pradesh. The compensation and rehabilitation benefits are made to the land owners/displaced persons by the Government of Andhra Pradesh. In so far as employment of displaced persons is concerned, VSP has already provided employment to 7650 displaced persons as against 5000 agreed to.

(d) No such proposal is under consideration of the Government.
